

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Legislation Section) Civil Secretariat
Jammu/ Srinagar

Subject: Constitution of the Jammu and Kashmir Socially and Educationally Backward Classes Commission-regarding.

Reference: D.O No.S&EBCC/2023/PS/339-343 dated 11-01-2023 from Chairperson, J&K Socially and Educationally Backward Classes Commission.

GOVERNMENT ORDER NO: 3562-JK(LD) OF 2023
DATED : 17 - 03 - 2023

In partial modification of Government Order No. 2230-JK(LD) of 2020 dated 19-03-2020 and Government Order No. 7038-JK(LD) of 2022 dated 09-09-2022 read with Government Order No. 1311-JK(LD) of 2022 dated 15-03-2022, sanction is hereby accorded to the extension of the term of the Jammu and Kashmir Socially and Educationally Backward Classes Commission by a period of six months from the date of expiry of its extended term i.e. 19-03-2023 or till further orders, whichever is earlier, for making its final recommendations.

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: LAW-Leg/32/2022-10

Dated: 17 -03-2023.

Copy to the:

1. Chairperson Jammu and Kashmir, Socially and Educationally Backward Classes Commission. This is with reference to his D.O. No. S&EBCC/2023/PS/339-343 dated 11-01-2023. Besides, the observations of Social Welfare Department conveyed vide U.O No. SWD-BCC/05/2022-01 dated 09-03-2023 is enclosed herewith for appropriate necessary action.
2. Financial Commissioner, (Additional Chief Secretary) Finance Department.
3. Financial Commissioner, (Additional Chief Secretary) Home Department.
4. Financial Commissioner, (Additional Chief Secretary) Agriculture Production Department.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhawan, Jammu.



7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. All Commissioner Secretaries/ Secretaries to Government.
9. Commissioner Secretary to Government, Social Welfare Department.
10. Registrar General, High Court of Jammu and Kashmir and Ladakh at Jammu.
11. Principal Secretary to the Lordship Chief Justice, High Court of Jammu and Kashmir and Ladakh at Jammu.
12. Director Information, J&K at Srinagar/Jammu.
13. Director Litigation, J&K Jammu/ Kashmir.
14. Secretary Jammu and Kashmir Socially and Educationally Backward Classes Commission at Jammu/ Srinagar.
15. Private Secretary to the Chief Secretary, J&K at Srinagar.
16. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.

Reyaz Ali
17.03.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer